

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 120**

**CP No.I00/Chd/Pb/2022**

**IN THE MATTER OF:-**

Sarwan Kumar

...Petitioner

Versus

Goyal Agencies Pvt. Ltd.

...Respondent

**Under Section: 241, CA 2013**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 26.07.2024.

Tanvi  
10.05.2024

Sd/-  
Court Officer